

*Statement*

	(Rupees in lakhs)
1. Accommodation at Malampuzha	2.75
2. Development of Bekkal	1.75
3. Development of Periyar Wild Life Sanctuary	7.50
4. Tourist Publicity	2.00
5. Development of Kumarakom	1.00
6. Development of Thirumullavaram	3.75
7. Development of Kevalam and water supply scheme	5.00*
8. Kerala Tourism Corporation	5.00
9. Training of staff	0.50
10. Development of Palaruvi	7.50
11. Development of Ponmudi	5.00
12. Development of Ezhumalai	3.75
13. Development of Kappad	2.50
14. Construction of a floating jetty at Periyar	2.00
Total	50.00

\*The outlay is now increased to Rs. 11.30 lakhs which will be met by readjustment within the Plan outlay.

**Inducement to National Shipping Lines for operating on less Economic routes**

5164. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Shipper's Council has asked the Shipping Board to induce the National Shipping lines to fill the gap in the shipping services and give preference in the matter of grant of financial assistance from the Shipping Development Fund to only those lines which operate on less economic routes ; and

(b) if so, its effect on the sale of Indian commodities abroad ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). Yes, Sir. In December 1970, the All India Shippers' Council had submitted a note of adequacy of Shipping services for

India's overseas trade suggesting *inter alia* that National Shipping Lines may be induced to fill the gap in the shipping services and that preference in grant of financial assistance from the Shipping Development Fund be given to those lines which operate on less economic routes. As the question of additional shipping services to developing countries was already under the consideration of a sub-committee of the National Shipping Board, the above proposal has also been referred to the Sub-Committee for examination and report. The Sub-Committee will consider the aspect raised in part (b) of the question also.

**Payment of leave-salary in lieu of earned leave to Government Employees**

5165. SHRI A. N. CHAWLA :  
SHRI K. M. MADHUKAR :

Will the Minister of FINANCE be pleased to state :

(a) whether a proposal to pay salary to Government employees in lieu of earned leave

has been under consideration of Government for quite a long time; and

(b) if so, when a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. Attention is invited to the answer given on the 11th December, 1970 to unstarred question No. 4316 asked by Shri Vidya Dhar Bajpai.

(b) The matter is now engaging the attention of the Third Pay Commission who have in their questionnaire invited comments on this item among others.

12.00 hrs.

**CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC  
IMPORTANCE**

**REPORTED BLOWING UP OF RAILWAY  
TRACK ON EASTERN RAILWAY BY  
PAKISTANI SABOTEURS**

SHRI TRIDIB CHAUDHURI (Berhampore) : I call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon :—

The reported blowing up of Railway track between Majdia and Burnpur in the Sealdah Division of Eastern Railway by explosive mines placed by Pakistani saboteurs.

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Sir, at about 05 55 hrs. on 13.7.1977, when 730 Up—Engine and Brake Van only—passed over the track beyond the Kilometre Post No. 108/6 towards Banpur, the Train Guard heard a loud explosion behind him. The Guard came to Banpur Station and reported the matter to the Assistant Station Master on duty. The Guard then went back to the place of occurrence with the Engine and Brake Van and saw that one length of rail on the Up Main Line, i.e. the western rail, was bent vertically about 10 inches and 2 CST—9 plates and 2 tie bars

were broken, by the explosion. There was a hole in the ground about 3 feet in diameter and about 2 feet deep. The Guard deputed the fireman of the Engine at the place of occurrence to stop any train coming on that line and went back to Banpur and informed the Station Master of all the details. The Station Master informed all concerned including Military authorities at Krishnanagar.

The place of occurrence is at Kilometre Post No. 108/6 in between Majdia and Banpur on the Up Main Line and it lies within one mile from Changkhali Border, that is to say, East Pakistan Border diagonally across the field north east of the place of occurrence.

The Border Security Force came to the place of occurrence and recovered one unexploded anti-tank mine just opposite to the burst rail. The Military representative with force came shortly afterwards and ordered that there should be no movement of Trains until the Export came. The Export came within an hour and took over the unexploded anti-tank mine for investigation.

The Assistant Engineer and the Permanent Way Inspector's staff, etc., went to the place of occurrence at about 10.35 hrs. and repaired the bent rail and replaced the two broken CST-9 plates and two tie bars and declared the track fit for running at 11.35 hours.

The Government Railway Police, Ranaghat started case No. 4 on the same day under Section 126, Indian Railways Act, read with Section 3 & 5 of Indian Explosive Substances Act. The case is under investigation.

So far no arrests have been made.

SHRI TRIDIB CHAUDHURI : Sir, unfortunately, this occurrence took place on the Railways and we have to address this call attention motion to the Minister of Railways. The information we have got appears to be a sad commentary on the state of our border defences in that sensitive region of Indo-Pakistan border where just a few kilometres across Pakistani army is almost smarting for a fight...

SHRI B. S. MURTHY (Amalapuram) : itching for a fight.